#### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

## LOK SABHA UNSTARRED QUESTION NO. †4029

# To be answered on the 28<sup>th</sup> March 2022/ Chaitra 7, 1944 (Saka) **Theft from Bank Lockers**

### †4029. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of FINANCE be pleased to state:

(a) whether there has been an increase in cases of dacoity/theft of money and jewellery from the lockers of various branches of Nationalised Banks in different States during the last three years;

(b) if so, the details of such incidents, Year/bank-wise;

(c) whether enquiry has been conducted in each of these cases and if so, the details thereof;

(d) whether the complicity of bank officers/ employees has been reported in these cases; and

(e) if so, the corrective action taken or being taken by the Government in this regard?

### ANSWER

THE MINISTER OF STATE FOR FINANCE (DR. BHAGWAT KARAD)

(a) to (e): No, sir. As per information furnished by nationalised banks, the number of cases of dacoity and theft from lockers in branches of nationalised banks in various States decreased from five cases reported during the financial year (FY) 2018-19 to one case each reported during FY2019-20, FY2020-21 and FY2021-22 (up to 31.12.2021).

Nationalised banks have informed that in all the said cases, first information reports (FIRs) were lodged and the matter investigated. Connivance of bank employee was found in two cases during this period and action was taken by the bank as per extant policy guidelines on staff accountability.

\*\*\*